

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	TCP/67/KOB/2019
SECTION	241-242 C/ACT
NAME OF PARTIES	T O ABRAHAM V/S ST. MARY'S HOTELS PVT LTD & 5 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	SANKAR P PANICKER & KRISHNAKUMAR G.
RESPONDENTS ADVOCATE/ PROFESSIONAL	ABRAHAM JOSEPH MARKOS, ISAAC THOMAS, ALEXANDER JOSEPH MARKOS, SARAD JOSEPH KODIANTHARA.

05 JUNE 2024

O R D E R

IA/149/KOB/2020 in TCP/67/KOB/2019

List this matter for further consideration on **09.07.2024**.

CA/45/KOB/2021 in TCP/67/KOB/2019

List this matter for further consideration on **09.07.2024**.

IA(C/ACT)/166/KOB/2022 in TCP/67/KOB/2019

List this matter for further consideration on **09.07.2024**.

TCP/67/KOB/2019

Learned representing Counsel, Ms. Gopika appears virtually on behalf of the Petitioner. Learned Counsel, Mr. Alexander Joseph appears on behalf of the respondents through virtual mode and seeks time to file reply affidavit to the amended petition. He further submits that reply affidavit shall be filed during the course of the day. Request acceded to. Copy of the reply affidavit shall also be served on the Counsel appearing for the Petitioner. Learned ARoC, Ms. Bindu Vergis appears through virtual mode and seeks time to file report. Time granted, let the report be filed within a period of one week.

List this matter for further consideration on **09.07.2024**.

Sd /-

**SHYAM BABU GAUTAM
MEMBER (TECHNICAL)**

Sd /-

**T.KRISHNA VALLI
MEMBER (JUDICIAL)**